

(2)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO. 11 OF 199 8

Applicant(s)

Respondent(s)

Advocate for
Applicant(s)

Advocate for
Respondent(s)

Notes of the Registry	Orders of the Tribunal
12.7.2000 <i>Recd. 21/7 File No. 202 V.K. Mathur</i>	<p>Mr. Vijay Mehta, Counsel for the applicant. Mr. Vineet Mathur, Counsel for the respondents.</p> <p>The learned counsel for the applicant submits that the applicant has instructed him to withdraw the present application, therefore, he prays for withdrawal of the same. Considered the prayer of withdrawal. The Original Application is dismissed as withdrawn.</p> <p><i>S/</i> (GOPAL SINGH) Adm. Member</p> <p><i>S/</i> (A. K. MISRA) Judl. Member</p> <p>...</p> <p>Part II and III destroyed in my presence on <u>21.7.07</u> under the supervision of section officer () as per order dated <u>10/11/06</u> <i>W.G.N.</i> Section officer (Record) <i>W.G.N.</i></p>